

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 228 of 2013**

**Dated : 25<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Jindal Power Ltd. .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri for  
CSERC  
Ms. Suparna Srivastava for R.2**

**ORDER**

Written Submissions have been filed by all the parties.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/js